IN THE HIGH COURT OF JHARKHAND AT RANCHI

F.A. No.180 of 2016

M/s Mithhila Sharan Singh .... …. Appellant

Versus

The State of Jharkhand & Others .... Respondents

CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Appellant : None

For the Respondents : Mr. Atanu Banerjee, Advocate

Order No.08 Dated- 10.09.2020

Heard learned counsel for the respondents through video conferencing.

No one turns up on behalf of the appellant in spite of repeated calls.

Learned counsel for the respondents prays for time.

Prayer for time is allowed as the last chance.

List this appeal after eight weeks.

Animesh/ **(Anil Kumar Choudhary, J.)**